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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP 176/96 in OA 1869/95

New Delhi, the 21st day of August, 1996

Hon'ble Mrs. Lakshmi Swaminathan, Member(J)
Hon'ble Shri R.K. Ahooja, Member(A)

Head Constable Rajinder Prasad
s/o Shri Laxman Prasad
198, PTS Colony, Malviya Nagar
New Delhi

.. Applicant

(By Shri U. Srivastava, Advocate)

vs.

1. Shri Nikhil Kumar
Commissioner of Police
Police Hqrs., New Delhi
 2. Shri M.A. Sayed
Dy. Commissioner of Police(Hqrs.)
Police Hqrs., New Delhi
- .. Respondents

(By Shri Anoop Bagai, Advocate)

ORDER(oral)

Hon'ble Mrs. Lakshmi Swaminathan

This contempt petition has been filed by the petitioner in which he has prayed for initiating contempt proceedings against the respondents for not including the name of the applicant in the promotion List Gr.I in accordance with the judgement of this Tribunal in OA 1869/95 dated 13.2.96.

2. The respondents have filed their reply on 13.8.96, in which a copy of the order 24.7.96 has been given. In this order the applicant in the OA has been deputed for training with effect from 12.8.96. The respondents have submitted in their reply that in accordance with the judgement of the Tribunal dated 13.2.96, the applicant was considered by a review DPC held on 23.7.96 and has been admitted to promotion list D-I with effect from 16.3.95.


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3. Learned counsel for the applicant seeks further time to argue the matter, as he submits that there has been some delay in complying with the order of the Tribunal.

4. We have considered the matter. From the above, it is seen that the respondents have complied with the Tribunal's order. In the facts and circumstances of the case, we find that there is no deliberate disobedience of ^{the} order of the Tribunal to justify any punishment of the respondents under the Contempt of Court Act, 1971 read with Section 17 of the AT Act, 1985. In the result, the contempt petition is dismissed and notice issued is discharged.

(Later on Shri Anoop Bagai, learned counsel for the respondents entered his appearance).


(R.K. Ahooja)
Member(A)


(Mrs. Lakshmi Swaminathan)
Member(J)

/gtv/